

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.4/7/AMR/2021	Main Case	7 of IBC	Indian Renewable Energy Development Agency Ltd Vs Saradambika Power Plant Pvt Ltd
	IA(IBC)/401/2022	Sec. 66 of IBC	Charudutt Marathe, RP of Saradambika Power Plant Private Limited Vs. Mr. Satya Srinivasa Boyina & 8 others
	IA(IBC)/224/2022	U/s.60(5) & 18 of IBC R/w Rule 11 of NCLT Rules	Sonal Industries vs. Saradambika Power Plant Pvt Ltd

ORDER

IA(IBC)/401/2022:

Ms.Rishika, proxy counsel for the Applicant present and requested time for filing proof of service. Mr.Maharshi Viswaraj, Counsel seeks to appear on behalf of R1 to R3, R5 & R8 and requests time for filing vakalathanama and counter. Hence, for filing proof of service for R4, R6 & R7 and for filing vakalathnama and counter of R1 to R3, R5 & R8, list the matter on 11.04.2023.

IA(IBC)/224/2022:

List the matter along with IA(IBC)/401/2022 on 11.04.2023.

**Sd/-
JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN